

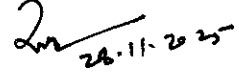
HIGH COURT OF CHHATTISGARH, BILASPUR
NOTIFICATION

No. 22610 / Checker
III-6-1/2007 (Pt.I)

Bilaspur, Dated 28 November, 2025

In exercise of the powers conferred under sub section (3) of Section 9 read with Section 26 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon **Ku. Tessa Patel, J.M.S.C. Jagdalpur.**

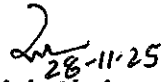
BY ORDER OF THE HIGH COURT


(Rajnish Shrivastava)
Registrar General

Endt. No. 22611 / Checker
III-6-1/2007 (Pt.I)

Bilaspur, Dated 28 November 2025

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
4. The Principal District and Sessions Judge, **Bastar (Jagdalpur)** for information and necessary action.
5. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
6. The Additional Registrar (Judicial/ Classification/Administration/ Confidential), High Court of Chhattisgarh, Bilaspur, for information.
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
8. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
9. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazettee.
10. Ku. Tessa Patel, J.M.S.C. Jagdalpur for information & necessary action.
11. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.


(Rajnish Shrivastava)
Registrar General